Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 t	he IBBI (Insolvency Resolution Process fo	or Corporate Persons) Regulations, 2016

unt of ngent ims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	(Amount in ₹) Remarks, if any
IL	NA	NA	1	NA

Sl. No.	Category of creditor		y of claims eived	Summary of	claims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	NIL	NA	NIL	NA	NIL	NA	NA	1	NA
2	Unsecured financial creditors belonging to any class of creditors	1	4,47,90,000. 00	1	4,47,90,000.00	NIL	NIL	NA	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NA	NIL	NA	NIL	NA	NA	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NA	NIL	NA	NIL	NA	NA	4	NA
5	Operational creditors (Workmen)	NIL	NA	NIL	NA	NIL	NA	NA	5	NA
6	Operational creditors (Employees)	1	11,00,0 00.00	1	11,00,000. 00	NIL	NA	NA	6	NA
7	Operational creditors (Government Dues)	1	4,964.00	1	4,964.00	NIL	NIL	NA	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	8617150	2	33,95,938.76	NIL	NIL	NA	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NA	NIL	NA	NIL	NA	NA	9	NA
	Total	5	54512114	5	49290902.76	NIL	NIL	NA		NA

Annexure-1- Not Applicable Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

List of secured financial creditors belonging to any class of creditors- NA

(Amount in ₹)

Sl.		Identification		of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	dues, that	not	under		
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
			_		admitted		security	guarantee	party?	CoC		off		on	
							interest								
											NA	NA	NA	NA	NA

Annexure-2 Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

				List of uns	secureu mia	licial ci euitoi	s belonging to	ally class (JI CI EUILOIS					(Allount III X)
Sl.	Name of	Identification	Details	of claim		Details	s of claim adn	nitted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	rece	received							any mutual	claim not	claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	f claim claim covered by related share in					may be set-			
					admitted		guarantee	party?	CoC		off			

Annexure – 3- Not Applicable Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in \mathbb{R})

Sl.	Name of	Identification	Details	of claim			Details of cl	laim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rec	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			
1	CTA		27.10.2022	4,47,90,000.	4,47,90,000.00	UNSECURED	NIL	NIL	NO	100	NIL	NIL	NIL	NIL	NA
	APPRELS			00		FINANCIAL									
	PVTLTD					CREDITOR									
						CREDITOR									

Annexure – 4- Not Applicable Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of						that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						

Annexure – 5 Not Applicable Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

Sl.	Name of	Name of	Identificatio	Detail	s of claim	Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	work	n No.	re	ceived					contingent	any mutual	claim under	claim not	any
	representa	man		Date	Amount	Amount ofNatureWhether% voting share				claim	dues, that	verification	admitted	
	tive, if any			of	claimed	claim	of	related	in CoC, if		may be			
				receip		admitted	claim	party?	applicable		set-off			
				t										

List of operational creditors (Workmen)

(Amount in₹)

Annexure – 6- Not Applicable Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

List of operational creditors (Employees)

(Amount in₹)

	Sl.	Name of	0			of claim		Details of	claim adm	nitted	Amount of		Amount of	Amount of	Remarks, if
	No.	authorised	of	No.	rec	eived		-			contingent	any mutual	claim under	claim not	any
		representative,	emplo		Date of	Amount	Amount of Nature Whether % of votin				claim	dues, that	verification	admitted	
		if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
							admitted	claim	party?	applicable		off			
1		MRS DAMAN	1		03.12.20	11,00,000.	11,00,000.00	OPERA	NO	NA	NIL	NIL	NIL	NIL	NA
		JOT KOCHHAR			22	00		TIONAL							

Annexure – 7 Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

Detai	ls of Clai	mant		Details of claim			Details of cla	im admitted			Amount of		Amount	Amount of	Remarks, if
			rece	ived							contingent	of any	of claim	claim under	any
Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
ment	nment	cation	receipt	claimed	of claim	aim claim covered by covered by related share in						dues,	admitted		
		No.	_		admitted		security	guarantee	party?	CoC, if		that may			
							interest	0	1 0	applicable		be set-off			
Departm	NCT of		26.10.202	4,964.00	4,964.00	Unsecured	NA	NA	NA	NA	NA	NA	NA	-	NA
ent of	Delhi		2												
Trade &															
Tax															
	ment Departm ent of Trade &	mentnmentDepartmNCT ofent ofDelhiTrade &	mentnmentcationDepartmNCT ofent ofDelhiTrade &	Depart mentGover nmentIdentifi cation No.Date of receiptDepartm ent of Trade &NCT of Delhi26.10.202 2	mentnmentcation No.receiptclaimedDepartmNCT of Delhi26.10.2024,964.00Trade &Delhi2	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedDepartm ent of Trade &NCT of Delhi26.10.202 24,964.004,964.00	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedNature of claimedDepartm ent of Trade &NCT of Delhi26.10.202 24,964.004,964.00Unsecured	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedNature of claim admittedAmount covered by security interestDepartm ent of Trade &NCT of Delhi26.10.2024,964.004,964.00UnsecuredNA	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedNature of claimedAmount covered by security interestAmount covered by guaranteeDepartm ent of Trade &NCT of Delhi26.10.2024,964.004,964.00UnsecuredNANA	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedNature of claimedAmount covered by security interestAmount covered by guaranteeMether related party?Departm ent of Trade &NCT of Delhi26.10.2024,964.004,964.00UnsecuredNANANA	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedNature of claimedAmount covered by security interestAmount covered by guaranteeWhether related party?% of voting share in CoC, if applicableDepartm ent of Trade &NCT of Delhi26.10.202 24,964.004,964.00UnsecuredNANANANA	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedNature of claimedAmount covered by security interestAmount covered by guaranteeWhether related party?% of voting share in CoC, if applicableDepartm ent of Trade &NCT of Delhi26.10.202 24,964.004,964.00UnsecuredNANANANANA	Depart mentGover nmentIdentifi cation No.Date of cation receiptAmount claimedAmount of claim admittedNature of claimedAmount covered by security interestAmount covered by guaranteeWhether related party?% of voting share in CoC, if applicableClaim mutual dues, that may be set-offDepartm ent of Trade &NCT of Delhi26.10.202 24,964.004,964.00UnsecuredNANANANANANA	Depart mentGover nmentIdentifi cation No.Date of receiptAmount claimedAmount of claim admittedAmount claimedAmount covered by security interestAmount covered by guaranteeWhether related party?% of voting share in CoC, if applicableMutual dues, that may be set-offnot admittedDepartm ent of Trade &NCT of Delhi26.10.202 24,964.004,964.00UnsecuredNANANANANANANA	Depart mentGover nmentIdentifi cation No.Date of cation receiptAmount claimedAmount of claim admittedAmount covered by security interestAmount covered by guaranteeWhether related party?% of voting share in CoC, if applicablemutual dues, that may be set-offnot admittedverification admittedDepartm ent of Trade &NCT of Delhi26.10.202 24,964.004,964.00UnsecuredNANANANANANANANA

List of operational creditors (Government dues)

(Amount in₹)

Annexure – 8 Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 05.12.2022

List of operational creditors (Other than Workmen and En	nplovees and Government Dues)
List of operational creations (other than it or miner and Li	

Sl. No.	Name of	Identification No.		of claim vived			Details of cl	aim admitted	l		Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	not admitted	verification	
	Enermate Energy Services Pvt. Ltd.	1	28.10.2022	7,31,505.00	5,23,469.76	Operational	NIL	NIL	NA	NA	NIL	NA	NA	NA	NA
	KLPA POWER PVT LTD	2	03.12.2022	7885645.00	28,62,469.00	operational	NIL	NIL	NA	NA	NIL	NIL	NIL	NIL	NA

Annexure – 9- Not Applicable Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of other electrons (other than inflated of carbors and operational electrons)	List of other credito	ors (Other than financial creditors	s and operational creditors)
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(Amount in₹)

				1											(Allount IIX)
S	l.	Name of	Identification	Details	of claim	Details of claim admitted			Amount	Amount of	Amount of	Amount	Remarks, if		
N	0.	creditor	No.	rece	eived					of	any mutual	claim not	of claim	any	
				Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	dues, that	admitted	under	
				receipt	claimed	of claim	claim	covered by	covered by	related	nt not	may be set-		verificati	
				-		admitted		security	guarantee	party?	claim	off		on	
								interest	0						